

DIRECTORATE GENERAL OF FOREIGN TRADE
DES-VI (FOOD & MISC)

Minutes of the meeting No. 14/15 of NC-VI dated 13.11.2014

Meeting No. 14/15 for the licensing year 2014-15 to consider cases under Duty Exemption Schemes (Chapter-4) of Foreign Trade Policy 2009-14 pertaining to Misc. & Food Products was held on 13.11.2014 under the Chairmanship of Sh. S.K.Samal. Jt. DGFT. Following members were present in the meeting.

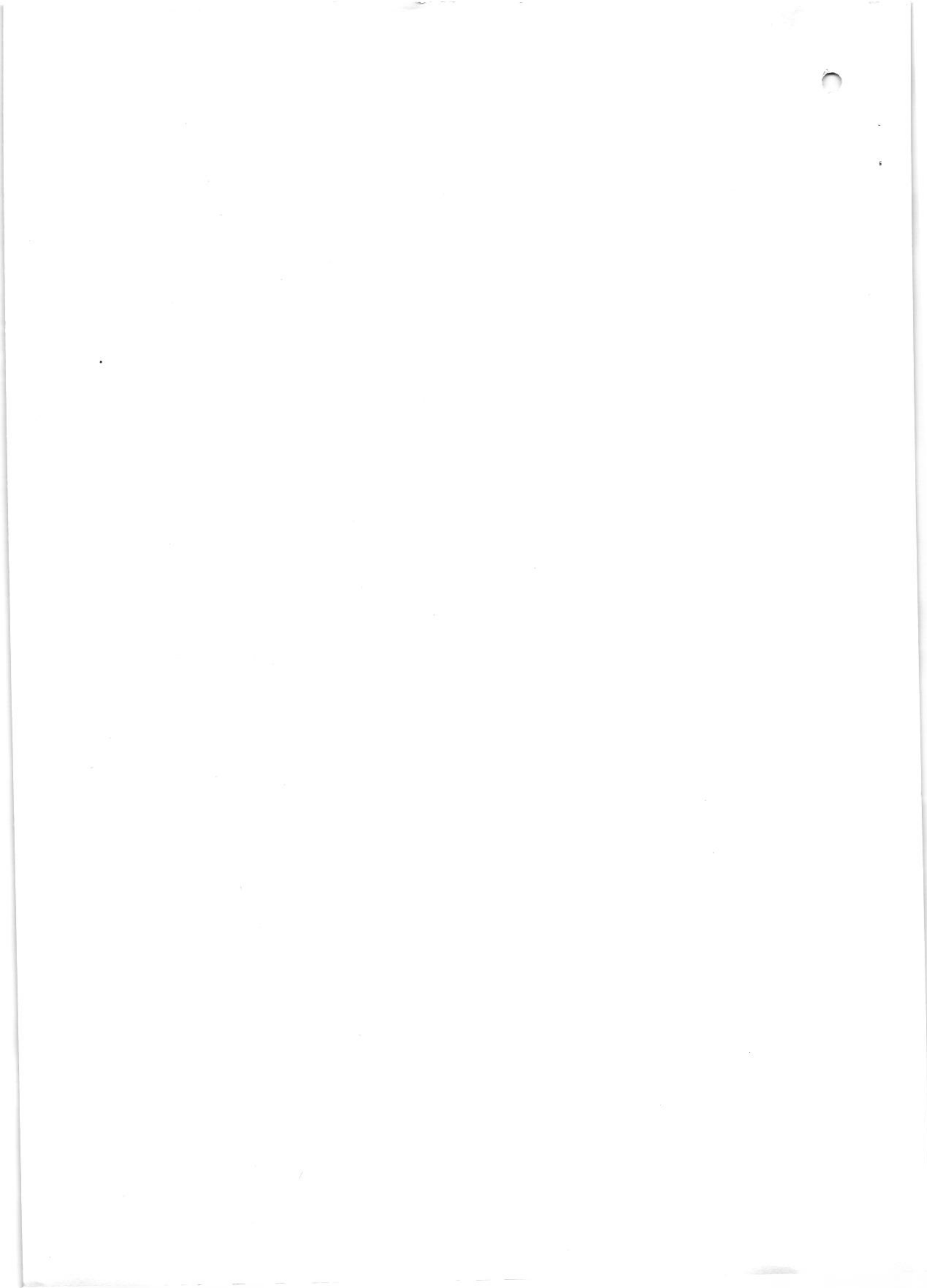
S.N	Name of the Officer	Designation	Department
1.	Sh. S.K. Pandey	AD	MSME
Officers in attendance			
2	Sh. S.K. Panigrahi	E.O.	DGFT

Agenda for individual cases was taken up for discussion. Decision taken in each case is enumerated below. Ad-hoc norms fixed in this meeting are valid for a period of 2 years reckoned from the date of ratification as per para4.7.1(b) of Hand book of procedure (vol-1) 2009-14 updated as on 5.6.2012.

571	Party Name:GLAXOSMITHKLINE (GSK) CONSUMER HEALTHCARE LTD	Meet No/Date:14/85-ALC3/2014 13.11.2014	Status :Deferred
1	HQ File : 01/85/171/128/AM14	Fixation of SION for export product Malt Milk Food.	
It was noted that information called for by the MFPI vide their letter dated 26.8.2014 has been replied by the firm vide their letter dated 26.9.2014 . Comments awaited from MFPI . It was decided to defer the case and to be placed before the committee meeting to be held on 26.12.2014.			

572	Party Name: FINNS FROZEN FOODS (INDIA) LIMITED	Meet No/Date: 14/85-ALC3/2014 13.11.2014	Status:
2	Case No.: 5/2/85-ALC3/2014	HQ File : 01/85/050/00009/AM15/	RLA File : 03/94/040/00922/AM14/
		Lic.No/Date: 0310767986 27.01.2014	Deferred
It was decided to remind MSME (Food) to expedite their comments. The case was deferred and to be placed before the Norms committee meeting to be held on 26.12.2014.			

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ज्योतिष भवन, नई दिल्ली
Jyoti Bhawan, New Delhi



573	Party Name:SHREE	Meet No/Date:14/85-	Status:
Case No.:2/2/85-ALC3/2014	RENUKA SUGARS LTD.,	ALC3/2014	
		13.11.2014	
3 HQ	File RLA	File	Lic.No/Date:0710099067
:01/85/050/00006/AM15/	:07/24/040/00234/AM14/		21.10.2013
It was noted that SIONS already exists for the export item . Committee decided that it may be examined on file . The case was deferred and to be placed before the Norms committee meeting to be held on 26.12.2014.			

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574	Party Name:TASTE'L FINE	Meet No/Date:14/85-	Status
	FOOD PVT. LTD	ALC3/2014	
		13.11.2014	
4 HQ	File RLA	File	Lic.No/Date:0310706518
:01/85/050/133/AM13	:03/95/40/255/AM13		28.08.2012
It was noted that revised comments are awaited from MFPI. It was decided to remind MFPI to expedite their comments . The case was deferred and to be placed before then Norms committee meeting to be held on 26.12.2014			

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575	Party Name:TASTE L FINE	Meet No/Date:14/85-	Status:
Case No.:6/26/85-ALC3/2013	FOOD PRIVATE LIMITED	ALC3/2014	
		13.11.2014	
5 HQ	File RLA	File	Lic.No/Date:0310765542
:01/85/050/00167/AM14/	:03/95/040/00819/AM14/		10.01.2014
It was noted that revised comments are awaited from MFPI. It was decided to remind MFPI to expedite their comments . The case was deferred and to be placed before then Norms committee meeting to be held on 26.12.2014			

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576	Party Name:APEX	Meet No/Date:14/85-	Status:
Case No.:13/2/85-ALC3/2014	INTERNATIONAL,	ALC3/2014	
		13.11.2014	
6 HQ	File RLA	File	Lic.No/Date:1310046476
:01/85/050/00017/AM15/	:13/24/040/00058/AM14/		21.03.2014
It was noted that comments are awaited from MSME (Food). Committee decided to remind MSME (Food) to expedite their comments. The case was deferred and to be placed before then Norms committee meeting to be held on 26.12.2014			

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577	Case No.:11/7/85-ALC3/2013	Party Name:SHREE VINAYAK FOODS & FABRICS P. LTD.	Meet No/Date:14/85-ALC3/2014 13.11.2014	Status:
7	HQ File :01/85/050/00048/AM14/	RLA File :08/24/040/00075/AM14/	Lic.No/Date:0810121379 24.05.2013	Deferred
It was noted that despite several reminders comments are awaited from MSME (Food). Committee decided to remind MSME (Food) to expedite their comments. The case was deferred and to be placed before then Norms committee meeting to be held on 26.12.2014				

578	Case No.:3/3/85-ALC3/2014	Party Name:DRYTECH PROCESSES (I)PVT.LTD;	Meet No/Date:14/85-ALC3/2014 13.11.2014	Status:
8	HQ File :01/85/050/00020/AM15/	RLA File :03/94/040/00659/AM14/	Lic.No/Date:0310772062 26.02.2014	Deferred
It was noted that comments are awaited from MFPI . Committee decided to remind MSME (Food) to expedite their comments. The case was deferred and to be placed before then Norms committee meeting to be held on 26.12.2014				

579	Case No.:1/6/85-ALC3/2014	Party Name:JAIKISHAN DASS MALL JUTE PRODUCTS (P) LTD.	Meet No/Date:14/85-ALC3/2014 13.11.2014	Status:
9	HQ File :01/85/050/00029/AM15 /	RLA File :02/24/040/00024/AM15 /	Lic.No/Date:021020383 3 05.06.2014	withdrawn
RA Kolkata vide their letter no ALS-G/02/24/040/00024/AM15/440 dated 19.8.2014 informed that the said Advance Authorisation was issued on repeat basis as per earlier norms fixed by NC in meeting no 5 dated 13.6.2014. Hence, committee decided to withdraw the case from agenda.				

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 Udyog Bhawan, New Delhi

1 0	580 Case No.:6/6/85- ALC3/2014	Party Name:OSTERN PRIVATE LTD.	Meet No/Date:14/85- ALC3/2014 13.11.2014	Status:
	HQ File :01/85/050/00034/AM15 /	RLA File :02/24/040/00152/AM14 /	Lic.No/Date:021020310 4 08.05.2014	Deferre d
	It was noted that information called for by MSME(Chemical division) vide their letter dated 28.7.214 followed by this office e mail reminder dated 12.8.2014 to the firm has not been received so far. It was decided to remind the firm to furnish requisite information. The case was deferred and to be placed before then Norms committee meeting to be held on 26.12.2014			

1 1	581 Case No.:9/26/85- ALC3/2013	Party Name:INDIRA FOODS,	Meet No/Date:14/85- ALC3/2014 13.11.2014	Status:
	HQ File :01/85/050/00170/AM14 /	RLA File :07/24/040/00331/AM14 /	Lic.No/Date:071010118 7 08.01.2014	Rejecte d
	The Committee decided to reject the case as no reply is received from the applicant despite several reminders .			

12	582	Party Name:MITTULAUL LALAH & SONS	Meet No/Date:14/85- ALC3/2014 13.11.2014	Status:
	HQ File :01/85/50/034/AM14	RLA File :04/24/40/013/AM14	Lic.No/Date:0410145202 16.04.2013	Deferred
	It was noted that information along with samples furnished by the applicant were forwarded to MFPI vide this office O.M dated 8.8.2014 and comments are awaited from MFPI. It was decided to remind MFPI to expedite their comments. The case was deferred and to be placed before then Norms committee meeting to be held on 26.12.2014			

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1 3	583 Case No.:2/14/85- ALC3/2013	Party Name:MIDAS FOODS (INDIA) PVT. LTD.	Meet No/Date:14/85- ALC3/2014 13.11.2014	Status:
	HQ File :01/85/050/00086/AM14 /	RLA File :05/24/040/00054/AM14 /	Lic.No/Date:051036250 4 13.08.2013	Deferre d
	It was noted that no comments are received from MSME (Food) despite several reminders issued. It was decided to again remind MSME (Food) to expedite their comments . The case was deferred and to be placed before then Norms committee meeting to be held on 26.12.2014			

	584	Party Name:KARAMHANS FOODS PVT. LTD	Meet No/Date:14/85- ALC3/2014 13.11.2014	Status:
14	HQ :01/85/162/049/AM15	File RLA :18/24/40/001/AM14	File	Deferred
Fixation of ad-hoc input output norms in terms of para 4.4.2 of HBP, Vol.I for export of Shelled Walnut				
It was decided to remind MFPI to expedite their comments .The case was deferred and to be placed before then Norms committee meeting to be held on 26.12.2014.				

1 5	585 Case No.:9/3/85- ALC3/2014	Party Name:SEASAGA ENTERPRISES PVT LTD	Meet No/Date:14/85- ALC3/2014 13.11.2014	Status:
	HQ File :01/85/050/00026/AM15 /	RLA File :03/95/040/00010/AM15 /	Lic.No/Date:031077690 2 03.04.2014	Deferre d
	It was decided to remind MSME (Food) to expedite their comments .The case was deferred and to be placed before then Norms committee meeting to be held on 26.12.2014.			

1 6	586 Case No.:3/21/85- ALC3/2013	Party Name:TIRUPATI MICROTECH PVT. LTD.,	Meet No/Date:14/85- ALC3/2014 13.11.2014	Status:
	HQ File :01/85/050/00134/AM14 /	RLA File :03/95/040/00667/AM14 /	Lic.No/Date:031075869 5 21.11.2013	Deferre d
	It was decided to remind Department of C&PC to expedite their comments .The case was deferred and to be placed before then Norms committee meeting to be held on 26.12.2014.			

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587 Case No.:3/10/85- ALC3/2014	Party Name:KANCOR INGREDIENTS LIMITED	Meet No/Date:14/85- ALC3/2014 13.11.2014	Status:								
HQ File :01/85/050/00081/AM15 /	RLA File :10/24/040/00034/AM15 /	Lic.No/Date:101005872 6 11.08.2014	Approve d								
1 7 The Committee decided to approve the ad-hoc norms as per the written comments furnished by MSME (Chemical division) vide their O.M No. 23 (14) 2013-Chem dated 16.10.2014 as under :- <table border="1"> <thead> <tr> <th>Export Item</th> <th>Qty.</th> <th>Import Item</th> <th>Qty.</th> </tr> </thead> <tbody> <tr> <td>Chlorophyll Extract Isolate containing minimum 80 % chlorophyll content</td> <td>1.00 kg</td> <td>Concentrated extract of Alfalfa containing Chlorophyll content 2 - 2.5 %</td> <td>66.64 kg</td> </tr> </tbody> </table> RA may take consequential action as per policy / procedure.				Export Item	Qty.	Import Item	Qty.	Chlorophyll Extract Isolate containing minimum 80 % chlorophyll content	1.00 kg	Concentrated extract of Alfalfa containing Chlorophyll content 2 - 2.5 %	66.64 kg
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588 Case No.:6/7/85- ALC3/2014	Party Name:INDO PHYTOCHEM PHARMACEUTICALS	Meet No/Date:14/85- ALC3/2014 13.11.2014	Status:								
HQ File :01/85/050/00042/AM15 /	RLA File :05/23/040/00115/AM15 /	Lic.No/Date:051038869 7 13.06.2014	Approve d								
1 8 The Committee decided to approve the ad-hoc norms as per the written comments furnished by Department of Pharmaceuticals vide their O.M No. 35021/04/2014-PI (Norms) dated 24.9.2014 as under :- <table border="1"> <thead> <tr> <th>Export Item</th> <th>Qty.</th> <th>Import Item</th> <th>Qty.</th> </tr> </thead> <tbody> <tr> <td>Rauwolfia Extract (Rauwolfia Tatal Alkalids) used as Antihypertensive</td> <td>1.00 kg</td> <td>Rauwolfia vomitoria root bark bark having light brown color with reserpine content NLT 0.8 %</td> <td>27.684 kg/ kg Content in export product.</td> </tr> </tbody> </table> RA may take consequential action as per policy / procedure				Export Item	Qty.	Import Item	Qty.	Rauwolfia Extract (Rauwolfia Tatal Alkalids) used as Antihypertensive	1.00 kg	Rauwolfia vomitoria root bark bark having light brown color with reserpine content NLT 0.8 %	27.684 kg/ kg Content in export product.
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589 Case No.:12/24/85- ALC3/2013	Party Name:INDO PHYTOCHEM PHARMACEUTICALS	Meet No/Date:14/85- ALC3/2014 13.11.2014	Status:								
HQ File :01/85/050/00158/AM14 /	RLA File :05/23/040/00340/AM14 /	Lic.No/Date:051037115 8 18.11.2013	Approve d								
1 The Committee decided to approve the ad-hoc norms as per the written comments 9 furnished by Department of Pharmaceuticals vide their O.M No. 35021/04/2014-PI (Norms)dated 24.9.2014 as under :- <table border="1"> <thead> <tr> <th>Export Item</th> <th>Qty.</th> <th>Import Item</th> <th>Qty.</th> </tr> </thead> <tbody> <tr> <td>Rauwolfia Extract (Rauwolfia Total Alkalids) used as Antihypertensive</td> <td>1.00 kg</td> <td>Rauwolfia vomitoria root bark bark having light brown color with reserpine content NLT 0.8 %</td> <td>27.684 kg/ kg Content in export product.</td> </tr> </tbody> </table> RA may take consequential action as per policy / procedure				Export Item	Qty.	Import Item	Qty.	Rauwolfia Extract (Rauwolfia Total Alkalids) used as Antihypertensive	1.00 kg	Rauwolfia vomitoria root bark bark having light brown color with reserpine content NLT 0.8 %	27.684 kg/ kg Content in export product.
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590 Case No.:5/7/85- ALC3/2014	Party Name:FUTURA BIOPLANTS PRIVATE LIMITED	Meet No/Date:14/85- ALC3/2014 13.11.2014	Status:																																																													
HQ File :01/85/050/00041/AM15 /	RLA File :31/83/040/00068/AM15 /	Lic.No/Date:311006436 4 13.06.2014	Approve d																																																													
The Committee decided to approve the ad-hoc norms as per the written comments furnished by Department of Biotechnology vide their O.M No.BT/IL/05/374/2013-PHD dated 12.9.2014 as under :- <table border="1"> <thead> <tr> <th>Export Item</th> <th>Qty.</th> <th>S.No.</th> <th>Import Item</th> <th>Qty. for one mission of export product</th> </tr> </thead> <tbody> <tr> <td rowspan="18">Tissue culture Plant</td> <td rowspan="18">1 .00 Million</td> <td>1</td> <td>Ammonium Nitrate</td> <td>41.6666Kg</td> </tr> <tr> <td>2</td> <td>Potassium Nitrate</td> <td>35.4166Kg</td> </tr> <tr> <td>3</td> <td>Potassium Di Hydrogen Ortho Phosphate</td> <td>18.75Kg</td> </tr> <tr> <td>4</td> <td>Magnesium Sulphate 7H2O</td> <td>33.3333Kg</td> </tr> <tr> <td>5</td> <td>Calcium Chloride Dehydrate</td> <td>58.3333Kg</td> </tr> <tr> <td>6</td> <td>Manganese Sulphate</td> <td>0.2083Kg</td> </tr> <tr> <td>7</td> <td>Zinc Sulphate Heptahydrate</td> <td>0.125Kg</td> </tr> <tr> <td>8</td> <td>EDTA Ferric Sodium Salt</td> <td>0.5833Kg</td> </tr> <tr> <td>9</td> <td>Sodium Molybdate Dehydrate</td> <td>0.025Kg</td> </tr> <tr> <td>10</td> <td>Cupric Sulphate</td> <td>0.020Kg</td> </tr> <tr> <td>11</td> <td>Thiamine</td> <td>0.0416Kg</td> </tr> <tr> <td>12</td> <td>Pyridoxine</td> <td>0.0416Kg</td> </tr> <tr> <td>13</td> <td>Nicotinic Acid</td> <td>0.4166Kg</td> </tr> <tr> <td>14</td> <td>Myo-Inositol</td> <td>2.9166Kg</td> </tr> <tr> <td>15</td> <td>Indole Acetic Acid</td> <td>2.9166Kg</td> </tr> <tr> <td>16</td> <td>Charcoal (Steam Activated)</td> <td>52.083Kg</td> </tr> <tr> <td>17</td> <td>Tyrosine</td> <td>2.9166Kg</td> </tr> <tr> <td>18</td> <td>Crystal Sugar</td> <td>416.666Kg</td> </tr> </tbody> </table>				Export Item	Qty.	S.No.	Import Item	Qty. for one mission of export product	Tissue culture Plant	1 .00 Million	1	Ammonium Nitrate	41.6666Kg	2	Potassium Nitrate	35.4166Kg	3	Potassium Di Hydrogen Ortho Phosphate	18.75Kg	4	Magnesium Sulphate 7H2O	33.3333Kg	5	Calcium Chloride Dehydrate	58.3333Kg	6	Manganese Sulphate	0.2083Kg	7	Zinc Sulphate Heptahydrate	0.125Kg	8	EDTA Ferric Sodium Salt	0.5833Kg	9	Sodium Molybdate Dehydrate	0.025Kg	10	Cupric Sulphate	0.020Kg	11	Thiamine	0.0416Kg	12	Pyridoxine	0.0416Kg	13	Nicotinic Acid	0.4166Kg	14	Myo-Inositol	2.9166Kg	15	Indole Acetic Acid	2.9166Kg	16	Charcoal (Steam Activated)	52.083Kg	17	Tyrosine	2.9166Kg	18	Crystal Sugar	416.666Kg
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591	Case No.:2/33/85-ALC3/2012	Party Name:MAGHIRAM AND SONS	Meet No/Date:14/85-ALC3/2014 13.11.2014	Status:
2	HQ File :01/85/050/00149/AM13	RLA File :30/24/040/00041/AM13	Lic.No/Date:301009009 1 23.11.2012	Deferre d
1	It was noted that despite several reminders issued to MSME (Food) no comments are received so far. Committee decided to issue a D.O reminder to MSME to expediter their comments. The case was deferred and to be placed before the Norms committee meeting to be held on 26.12.2014.			

592	Case No.:1/1/85-ALC3/2014	Party Name:SRI JAYAMURUGAN GRANITE EXPORTS	Meet No/Date:14/85-ALC3/2014 13.11.2014	Status:
2	HQ File :01/85/050/00176/AM14	RLA File :04/24/040/00235/AM14	Lic.No/Date:041015540 5 20.02.2014	Deferre d
2	It was decided to remind MSME (G&C division) to expedite their comments .The case was deferred and to be placed before the Norms committee meeting to be held on 26.12.2014.			

593	Case No.:3/2/85-ALC3/2014	Party Name:GRIFFITH LABORATORIES PVT.LTD,	Meet No/Date:14/85-ALC3/2014 13.11.2014	Status:
2	HQ File :01/85/050/00007/AM15	RLA File :07/24/040/00290/AM14	Lic.No/Date:071010066 6 18.12.2013	Deferre d
3	It was decided to remind MSME (Food) to expedite their comments .The case was deferred and to be placed before the Norms committee meeting to be held on 26.12.2014.			


 योगेन्द्र सिंह/YOGINDER SINGH
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 Udyog Bhawan, New Delhi

24	594 Case No.:11/12/85- ALC3/2014	Party Name:GADRE MARINE EXPORT PVT LTD	Meet No/Date:14/85- ALC3/2014 13.11.2014	Status:
	HQ File :01/85/050/00100/AM15 /	RLA File :03/94/040/00334/AM15 /	Lic.No/Date:031078716 5 22.07.2014	Deferre d
The case was discussed in the meeting and committee decided to ask the firm to furnish the break up of export product . The case was deferred and to be placed before the Norms committee meeting to be held on 26.12.2014.				

25

595	Party Name:GELTEC PVT. LTD	Meet No/Date:14/85-ALC3/2014 13.11.2014	Status:
HQ File :01/85/50/165/AM14	RLA File :03/94/040/866/AM14	Lic.No/Date:0310769702 07.02.2014	Approved
Correction and amendment in input output norms.			
The case was discussed in the meeting and it was noted that ad-hoc norms has already ratified by the norms committee in its meeting no 5 held on 30.6.2014 The request of the firm was reconsidered and committee decided to revise the norms as per the revised recommendation furnished by the MFPI vide their O.M.No. 32/ DGFT/ 2012dated 20.10.2014 as under .			
Export Item	Qty.	Import Item	Qty.
Fish lipid oil capsules (each soft Gelatin capsule contain fish lipid oil 1000 mg and) Gelatin 267 mg.	45000000.00 Nos.(57015.00 kg)	1. Fish Lipid Oil	46350.00 kg(including 3.16 % wastage)
		2. Gelatin	12051.00 kg (including 3.003 % wastage)
RA may take consequential action as per policy / procedure.			

योगेश सिंह/YOGINDER SINGH
 उप महानिदेशक विदेश व्यापार
 Dy. Director General of Foreign Trade
 विदेश व्यापार महानिदेशालय
 Directorate General of Foreign Trade
 वाणिज्य विभाग/Department of Commerce
 उद्योग भवन, नई दिल्ली
 Udyog Bhawan, New Delhi

596	Case No.:6/13/85-ALC3/2013	Party Name:CHIRAL ORGANICS (P) LTD.	Meet No/Date:14/85-ALC3/2014 13.11.2014	Status:
2	HQ File	RLA File	Lic.No/Date:031074238 1 22.07.2013	Deferre d
6	:01/85/050/00080/AM14 /	:03/94/040/00338/AM14 /		
It was decided to remind MFPI to expedite their comments . The case was deferred and to be placed before then Norms committee meeting to be held on 26.12.2014.				

597	Case No.:1/19/85-ALC3/2013	Party Name:CHIRAL ORGANICS (P) LTD.	Meet No/Date:14/85-ALC3/2014 13.11.2014	Status:
2	HQ File	RLA File	Lic.No/Date:031075275 9 08.10.2013	Deferre d
7	:01/85/050/00117/AM14 /	:03/94/040/00595/AM14 /		
. It was decided to remind MFPI to expedite their comments . The case was deferred and to be placed before then Norms committee meeting to be held on 26.12.2014.				

598		Party Name:SIGNATURE ESTATES	Meet No/Date:14/85-ALC3/2014 13.11.2014	Status:
28	HQ File	RLA File	Lic.No/Date:0210159359 23.05.2011	Deferred
	:01/85/50/040/AM12	:02/24/40/034/AM12		
It was decided to remind Tea Board to expedite their comments. The case was deferred and to be placed before then Norms committee meeting to be held on 26.12.2014.				

599	Case No.:11/26/85-ALC3/2013	Party Name:MANGLAM ARTS	Meet No/Date:14/85-ALC3/2014 13.11.2014	Status:
2	HQ File	RLA File	Lic.No/Date:131004610 1 14.02.2014	Deferre d
9	:01/85/050/00172/AM14 /	:13/24/040/00052/AM14 /		
It was decided to remind MSME (Hosiery) to expedite their comments .The case was deferred and to be placed before then Norms committee meeting to be held on 26.12.2014.				

श्री/श्रीमती/श्री/श्रीमती/श्री/श्रीमती
 Dy. Director General of Foreign Trade
 Director General of Foreign Trade
 Department of Commerce
 उद्योग भवन, नई दिल्ली
 Udyog Bhawan, New Delhi

30	600 Case No.:1/23/85- ALC3/2013	Party Name:SUKASO CERACOLORS PVT LTD	Meet No/Date:14/85- ALC3/2014 13.11.2014	Status:
	HQ File :01/85/050/00145/AM14 /	RLA File :09/24/040/00532/AM14 /	Lic.No/Date:091005903 1 24.01.2014	Deferre d
	It was noted that hard copy of the application is still awaited from RA Hyderabad despite several reminders issued. It was decided to issue D.O reminder to RA Hyderabad to furnish hard copy of the application.			

31	601 Case No.:9/21/85- ALC3/2013	Party Name:CRI LIMITED	Meet No/Date:14/85- ALC3/2014 13.11.2014	Status:
	HQ File :01/85/050/00140/AM14 /	RLA File :02/24/040/00108/AM14 /	Lic.No/Date:021019565 4 29.10.2013	Deferre d
	It was decided to remind MSME (Mechanical division) to expedite their comments .The case was deferred and to be placed before then Norms committee meeting to be held on 26.12.2014.			

32	602 Case No.:1/13/85- ALC3/2013	Party Name:R.H.INTERNATIONAL	Meet No/Date:14/85- ALC3/2014 13.11.2014	Status:
	HQ File :01/85/050/00075/AM14 /	RLA File :29/24/040/00003/AM04/ /	Lic.No/Date:291002218 7 06.08.2013	Deferre d
	It was decided to remind MSME (Mechanical division) to expedite their comments .The case was deferred and to be placed before then Norms committee meeting to be held on 26.12.2014.			

33	603 Case No.:3/15/85- ALC3/2013	Party Name:R.H.INTERNATIONAL	Meet No/Date:14/85- ALC3/2014 13.11.2014	Status:
	HQ File :01/85/050/00099/AM14 /	RLA File :29/24/040/00005/AM14/ /	Lic.No/Date:291002244 4 27.08.2013	Deferre d
	It was decided to remind MSME (Mechanical division) to expedite their comments .The case was deferred and to be placed before then Norms committee meeting to be held on 26.12.2014.			

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Directorate General of Foreign Trade
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उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

3 4	604 Case ALC3/2014	No.:9/2/85-	Party Name:R.H.INTERNATIONAL	Meet No/Date:14/85- ALC3/2014 13.11.2014	Status:
	HQ :01/85/050/00013/AM15 /	File	RLA :29/24/040/00013/AM14/ /	File Lic.No/Date:291002442 2 14.03.2014	Deferre d
	It was decided to remind MSME (Mechanical division) to expedite their comments .The case was deferred and to be placed before then Norms committee meeting to be held on 26.12.2014.				

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11/11/14
YOCINDER SINGH
उप महासंचालक विदेश व्यापार
Dy. Director General of Foreign Trade
विदेश व्यापार महासंचालक
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